

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MR. RAJESH KUMAR GOEL

Petition(s) for Special Leave to Appeal (Crl.) No(s). 553/2015

THE STATE OF UTTAR PRADESH

Petitioner(s)

VERSUS

KASIM @ BHURA

Respondent(s)

Date : 15-09-2017 This petition was called on for hearing today.

For Petitioner(s)

Mr. Abhishek Chaudhary, AOR
Mr. Shaharyar Ali, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

The Ld. Counsel for the petitioner to take fresh steps
for service of the sole respondent in terms of the
Government's OM No.F.12(77)/10-Judl. dated 18.8.2011 within
two weeks. Notice thereafter be issued.

List again on 27.10.2017.

RAJESH KUMAR GOEL
Registrar